

**Development of sports among disabled persons**

2943. SHRI RANBIR SINGH PARJAPATI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the details of action taken for the development of sports among disabled persons and also development of sports infrastructure for them;
- (b) the quantum of funds allocated for the same during the last three years;
- (c) the details of sports events organized exclusively for the disabled so far; and
- (d) the measures taken to create a dedicated group of coaches for the disabled?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Primary responsibility for promotion and development of sports including sports infrastructure including for persons with disabilities is that of the States, as sports is in the State list. However, the Ministry of Youth Affairs & Sports supplements the efforts of the States.

For promotion and development of sports among persons with disabilities, the Ministry of Youth Affairs & Sports provides assistance to National Sports Federations dealing with persons with disabilities such as Paralympics Committee of India (PCI), Special Olympics Bharat (SOB) and All India Sports Council for Deaf (AISCD), under the Scheme of Assistance to NSFs for conducting National Championships and international tournaments abroad, organizing national coaching camps, procurement of sports equipments, engagement of foreign coaches *etc.*

For promotion and development of sports at grassroot level among Persons with Disabilities, the Ministry has introduced the Scheme of Sports & Games for Persons with Disabilities in 2009-10 on pilot basis.

The Scheme of Sports and Games for the Disabled has the following components:

- (i) Grant for sports coaching and purchase of consumables & non-consumable sports equipment for Schools;
- (ii) Grant for Training of Coaches; and
- (iii) Grant for holding District, State & National level competitions for the disabled.

(b) Details of grants released to PCI, SOB and AISCD from the Scheme of Assistance to NSFs during last three years are given below:

Sl. No.	Name of Federation	2009-10	2010-11	2011-12
01	All India Sports Council for the Deaf	24.00	47.65	75.83
02	Paralympics Committee of India	142.83	221.39	77.77
03	Special Olympic Bharat	3.81	12.00	285.89

Expenditure incurred during last three years under the Scheme of Sports & Games for Persons with Disabilities is given in the table below:

(Rs. in Crore)

Sl. No.	Year	Expenditure incurred
1	2009-10	0.74
2	2010-11	5.96
3	2011-12	4.40

(c) Under the Scheme of Sports & Games for Persons with Disabilities, sports competitions at district level were conducted in 152 districts and at State level in 31 States during 2011-12. Further, National Level Games for Persons with Disabilities for 2010-11 were held at Chennai from 17-22 February, 2012.

(d) For creation of dedicated group of coaches for persons with disabilities, the Scheme of Sports & Games for Persons with Disabilities provides for training of community coaches. Under the scheme, Master Trainers are being imparted training at Lakshmi Bai National University of Physical Education, Gwalior. These Master Trainers, then, provide training to about 50 coaches each in their respective districts.

**Central assistance to States by Sports Authority  
of India and Government**

†2944. SHRI THAAWAR CHAND GEHLOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

†Original notice of the question was received in Hindi.